

HIGH COURT FOR THE STATE OF TELANGANA

ABSTRACT

DISTRICT JUDGES - Promotions, Transfers and Postings of District Judges - ORDERS - ISSUED.

ROC.NO.2141/2019-B.SPL.

NOTIFICATION NO.323-B.SPL.

DATED:31.07.2019.

READ:

G.O.Ms.No.36, Law (L.A & J SPL.B) Department, dated 24.07.2019 from Government of Telangana, Hyderabad.

The High Court passed the following Promotions, Transfers and Postings of District Judges:-

I

The Senior Civil Judges, mentioned in Column Number 2 who were appointed as District Judges as per Rule 15 of the Telangana State Judicial Service Rules, 2017 by promotion, vide G.O.Ms.No.36, Law (L.A & J SPL.B) Department, dated 24.07.2019 from Government of Telangana, Hyderabad are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the posts for which they are holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the posts which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1	Smt G.Premalatha, VII Additional Judge, City Civil Court Hyderabad	XIII Addl. Chief Judge, (Fast Track Court), City Civil Court, Hyderabad. (post kept vacant)	IV Addl. Judge, City Civil Court, Hyderabad	III Addl. Chief Judge, City Civil Court, Hyderabad
2	Smt P.Mukthida, Senior Civil Judge, Jagityal, Karimnagar District.	VIII Addl. District and Sessions Judge (Fast Track Court), Warangal. (post kept vacant)	Addl. Senior Civil Judge, Karimnagar	Judge, Family Court-cum- III Addl. District and Sessions Judge, Warangal.

3	Sri Bakaraju Srinivasa Rao, Senior Civil Judge Magistrate, Huzurnagar, Nalgonda District.	XIV Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad. (post kept vacant)	Senior Civil Judge, Miryalguda.	IX Addl. Chief Judge, City Civil Court, Hyderabad.
4	Sri M.Srinivas, Senior Civil Judge, Sircilla, Karimnagar District	II Addl. District and Sessions Judge (Fast Track Court), Adilabad at Mancherial (post kept vacant)	Addl. Senior Civil Judge, Karimnagar	Special Judge for trial of cases under SCs and STs (POA) Act- cum-V Addl. District and Sessions Judge, Adilabad.
5	Sri C.V.S.Sai Bhupathi, Principal Senior Civil Judge, Kothagudem, Khammam District.	IV Addl. District and Sessions Judge (Fast Track Court) Sathupalli. (post kept vacant)	I Additional. Senior Civil Judge, Kothagudem	V Addl. District and Sessions Judge, Kothagudem, Khammam District
6	Sri J.Jeevan Kumar, Secretary, District Legal Services Authority, Adilabad.	VII Addl. District and Sessions Judge (Fast Track Court), Nirmal, Adilabad District. (post kept vacant)	Senior Civil Judge, Adilabad	Special Judge for trial of cases under SCs and STs (POA) Act- cum-V Addl. District and Sessions Judge, Adilabad.
7	Sri V.Satyanarayana Principal Senior Civil Judge, Warangal.	V Addl. District and Sessions Judge (Fast Track Court), Jangon, Warangal.District, Vice Sri P.Narayan Babu transferred.	II Addl. Senior Civil Judge, Warangal	Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.
8	Smt V.Saradha Devi, Senior Civil Judge, Suryapet, Nalgonda District.	IV Addl. District and Sessions Judge (Fast Track Court), Nalgonda. (post kept vacant)	Senior Civil Judge, Nalgonda	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Nalgonda
9	Smt J.Maithreyi, Prl. Senior Civil Judge, Karimnagar.	II Addl. District and Sessions Judge (Fast Track Court), Khammam. (post kept vacant)	Addl. Senior Civil Judge, Karimnagar	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Khammam.

10	Sri Y.Jaya Prasad, Senior Civil Judge, Medchal, Rangareddy District	VI Addl. District and Sessions Judge (Fast Track Court), Malkajiri. (post kept vacant)	II Additional Senior Civil Judge, Rangareddy District	XVI Addl. District and Sessions Judge-cum- XVI Addl. M.S.J.-cum- III Addl. Family Court, Malkajiri.
11	Sri T.Narsi Reddy, XIV Additional Judge, City Civil Court -cum- XVIII Additional Chief Metropolitan Magistrate, Secunderabad.	II Addl. District and Sessions Judge (Fast Track Court) Nizamabad. (post kept vacant)	XV Addl. Judge, City Civil Court, Hyderabad-cum- XIX Addl. Chief Metropolitan Magistrate, Secunderabad	I Addl. District and Sessions Judge, Nizamabad.
12	Smt Shoukath Jahan Siddique, Senior Civil Judge now working on deputation as Deputy Director, Mediation and Arbitration Centre, High Court for the State of Telangana, Hyderabad.	II Addl. District and Sessions Judge, (Fast Track Court), Mahabubnagar. (post kept vacant)	Administrative Officer, Telangana State Legal Services Authority, Hyderabad	Prl. District and Sessions Judge, Mahabubnagar
13	Smt M.Bhavani, Secretary, District Legal Services Authority, Sangareddy, Medak District.	III Addl. District and Sessions Judge (Fast Track Court), Nalgonda. (post kept vacant)	Senior Civil Judge, Zaheerabad	I Addl. District and Sessions Judge, Nalgonda.
14	Smt Y.Padma, I Additional Senior Civil Judge, Warangal.	IV Addl. District and Sessions Judge (Fast Track Court), Warangal. (post kept vacant)	II Addl. Senior Civil Judge, Warangal	Judge, Family Court-cum- III Addl. District and Sessions Judge, Warangal.
15	Sri R.Raghunath Reddy, V Addl. Judge, City Civil Court, Hyderabad.	IX Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, R.R.District. (post kept vacant)	IV Addl. Judge, City Civil Court, Hyderabad	VIII Addl. District and Sessions Judge L.B.Nagar, Rangareddy District

16	Smt M.Shyam Sree, Senior Civil Judge, Sangareddy, Medak District.	II Addl. District and Sessions Judge, (Fast Track Court), Medak at Sangareddy. (post kept vacant)	Senior Civil Judge, Zaheerabad	Judge, Family Court-cum- VII Addl. District and Sessions Judge, Medak at Sangareddy
17	Smt K.Aruna Kumari, Prl. Senior Civil Judge, Mahaboobnagar.	III Addl. District and Sessions Judge (Fast Track Court) Khammam. (post kept vacant)	Senior Civil Judge, Nagarkurnool.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Khammam.
18	Smt D.Madhavi Krishna, Secretary District Legal Services Authority, Karimnagar.	IV Addl. District and Sessions Judge (Fast Track Court), Karimnagar. (post kept vacant)	Addl. Senior Civil Judge, Karimnagar	Prl. District And Sessions Judge, Karimnagar
19	Smt K.Maruthi Devi, VII Senior Civil Judge, L.B.Nagar, Rangareddy District.	X Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District. (post kept vacant)	VIII Addl. Senior Civil Judge, Rangareddy District	VIII Addl. District and Sessions Judge L.B.Nagar, Rangareddy District
20	Smt P.Annie Rose Christian, Chief Metropolitan Magistrate, Hyderabad,.	XI Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District. (post kept vacant)	I Addl. Chief Metropolitan Magistrate, Hyderabad	VIII Addl. District and Sessions Judge L.B.Nagar, Rangareddy District
21	Smt S.Saritha, Senior Civil Judge, Siddipet, Medak District.	IV Addl. District and Sessions Judge, (Fast Track Court), Siddipet. (post kept vacant)	Senior Civil Judge, Medak	VI Addl. District and Sessions Judge, Siddipet.

22	Sri S.Ravi Kumar, Senior Civil Judge, Wanaparthy, Mahaboobnagar District	IV Addl. District and Sessions Judge, (Fast Track Court), Nagarkurnool. (post kept vacant)	Senior Civil Judge, Gadwal.	IX Addl. District and Sessions Judge, Wanaparthy.
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The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, and also the posts for which the officers are holding full additional charge, till the substitute posted takes charge or until further orders which ever is earlier.

II

The District and Sessions Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the posts for which they are holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the posts which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

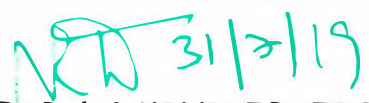
SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
1	On relief Sri Patlavath Narayan Babu, V Additional District and Sessions Judge (Fast Track Court), Jangon, Warangal District	III Additional District and Sessions Judge, Asifabad (post kept vacant)	Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.	Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Addl. District and Sessions Judge, Adilabad
3	Sri P.Chandra Sekhara Prasad, XII Addl. Chief Judge, City Civil Court, Secunderabad.	Special Sessions Judge Court for trial of Cases relating to atrocities against women-cum-VIII Addl. District Judge, Khammam. (post kept vacant)	XXVII Addl. Chief Judge, City Civil Court, Secunderabad	Prl. District and Sessions Judge, Khammam

4	Sri A.Jaya Raj, IX Additional District and Sessions Judge, Siricilla, Karimnagar District.	X Addl. Chief Judge, City Civil Court, Hyderabad (post kept vacant)	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Karimnagar.	IX Addl. Chief Judge, City Civil Court, Hyderabad.
5	SMT.K.Sailaja, Special Judge for trial of Cases under SCs & STs (POA) Act - cum - VII District and Sessions Judge, Warangal.	Judge, Family Court- cum-III Additional District and Sessions Judge, Warangal.	Shall take charge of their posts simultaneously.	
6	Sri K.Prabhakara Rao, Judge, Family Court- cum-III Additional District and Sessions Judge, Warangal.	Special Judge for trial of Cases under SCs & STs (POA) Act - cum - VII District and Sessions Judge, Warangal.		

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, and also the posts for which the officers are holding full additional charge, till the substitute posted takes charge or until further orders which ever is earlier.

NOTE:

1. All the officers shall get themselves relieved from their present posts and join in their new posts on or before 09.08.2019 without fail.
2. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.
3. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court for information.
4. The officer(s) Viz., Sri P.Chandra Sekhara Prasad and Sri A.Jaya Raj, are not entitled to draw transfer grant / disturbance allowance, transfer T.A., and other consequential benefits since the officer(s) are transferred to the present station on their request.
5. All the officers who are under orders of promotion/transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
6. The Order placed in the High Court's Website <http://hc.ts.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (ADMINISTRATION)
I/C REGISTRAR (VIGILANCE)

To

1. The officers and In-charge officers concerned.

2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana at Hyderabad
4. The Registrar, (I.T-cum-Central Project Coordinator), High Court for the State of Telangana at Hyderabad (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad

11. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Karimnagar, Khamamm, Mahabubnagar, Medak, Nalgonda, Nizamabad, Rangareddy and Warangal

12. **THE I ADDL. DISTRICT AND SESSIONS JUDGES**
Adilabad, Karimnagar, Khamamm, Mahabubnagar, Medak, Nalgonda, Nizamabad, Rangareddy and Warangal

13. The Pay and Accounts Officer, Government of Telangana. Hyderabad.

14. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Karimnagar, Khamamm, Mahabubnagar, Medak, Nalgonda, Nizamabad, Rangareddy and Warangal

15. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court for the State of Telangana, Hyderabad